

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 19/2002 in OA 50/2000

DATE OF ORDER: 5.2.2003

Suresh Verma son of Shri Ram Gopal Verma aged about 31 years.  
Resident of Ragron Ka Mohalla, Near Gandhi Park, Malpura, Tonk.  
Presently holding the post of Audit Clerk in AG Office, Jaipur.  
.... Applicant.

VERSUS

1. Shri V.N. Kaul, The comptroller and Auditor General of  
India, Indian Audit and Accounts Department, 10, Bahadur Shah  
Jaffar Marg, Inder Prashth Estate, New Delhi.

2. Shri Rakesh Jain, The Account General (Audit-I), A.G.  
Office, B.D. Road, Near Statue Circle, Jaipur.

.... Respondents.

~~Mr. Vinod Goyal~~ for the applicant.

Mr. Gaurav Jain, Counsel for the respondents.

CORAM:

Hon'ble Mr. H.O. Gupta, Member (Administrative)


Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This Contempt Petition has been filed for alleged wilful  
disobedience of the order of this Tribunal dated 20.9.2001  
passed in OA No. 50/2000.

2. The respondents have annexed a copy of the order of the  
Hon'ble Apex Court dated 08.07.2002 whereby the contempt proceed-  
ings pending in this Tribunal has been stayed by the Hon'ble  
Apex Court. In these circumstances, this Contempt Petition is  
dismissed. Noticees are discharged.

  
(M.L. CHAUHAN)  
MEMBER (J)

  
(H.O. GUPTA)  
MEMBER (A)